

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: (HQs)

TIS HAZARI COURTS: DELHI

ORDER

The following Orderlies/Peons are hereby detained and directed to report to the Office of Central District Legal Services Authority (CDLSA) for National Lok-Adalat to be held on 08.10.2023 (Sunday) sharp at 9.30 A.M. at Tis Hazari Courts Complex, Delhi:

S. No.	Name of the official	Desig.	Place of present posting	Mobile No.
1	Amit Kumar EC: 21972190	Peon	Ms. Ritu Singh, Ld. ASJ, FTSC (RC), Central, THC	7827455427
2	Manish Kumar EC: 70918824	Peon	Ms. Divya Gupta, Ld. MM (NI ACT)-05, Central, THC	8383863784
3	Jatin Khatri EC: 50629959	Peon	Ms. Priyanka Bhagat, Ld. ASJ (SC-RC), Central, THC	7531896557
4	Pawan Kumar EC: 44836723	Peon	Ms. Richa Parihar, Ld. ASJ-FTSC (POCSO)-01, Central, THC	9812566539
5	Sunita Dua EC: 43933693	Peon	Nazarat Branch, Central, THC	9210070837
6	Amit Kumar EC: 47346321	Peon	Office Pool, Admn.III, Central, THC	9560231526
7	Vinay Kumar Singh EC: 16282566	Peon	Office Pool, Admn.III, Central, THC	7017764350
8	Vinay Kumar EC: 77365708	Peon	Office Pool, Admn.III, Central, THC	9899420494
9	Sumant EC: 97844745	Peon	Office Pool, Admn.III, Central, THC	9210300698
10	Ritu Raj EC: 37146143	Peon	Office Pool, Admn.III, Central, THC	8920519912

*NK 6/10/23*

Narottam Kaushal  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

26976 - 26991

No. \_\_\_\_\_ Admn-III/CDLSA/HQs/Delhi/2023 Dated, Delhi the 06/10/2023

Copy forwarded for information & necessary action to:

1. Personal Office of the Ld. Principal District & Sessions Judge (HQs), THC.
2. The Secretary, CDLSA, THC, Delhi.
3. Dealing Assistant, Website Committee, THC, Delhi for uploading the said order on the official website of District Court.
4. The Officials concerned for compliance.

*QAN 06/10/23*  
Administrative Officer (Judicial),  
Admn.III, Central Tis Hazari Courts, Delhi